

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

6.

**IA-1770(MB)2024 IN
C.P. (IB)/594(MB)2021**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **19.04.2024**

NAME OF THE PARTIES:

State Bank of India

Vs.

Valecha Engineering Limited

SECTION: 7, 60(5) OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

IA-1770(MB)2024

1. Ms. Ranjita Kumari, Ld. Counsel for the Applicant present through VC.
Mr. Dhananjaya Sud, Ld. Counsel for the RP present.
2. List this IA along with plan application on **23.04.2024**.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)